

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) No. 191 of 2019

IN THE MATTER OF:

Prof. D. Aravindakshan

....Appellant

Vs.

M/s Agastya Bio Pharm India Ltd. & Ors.

....Respondents

Present:

For Appellant: Mr. D. Aravindakshan, Party-in-person

**For Respondents: Mr. K.S. Mahadevan, Mr. AM Sridharan and
Ms. Swati Bansal, Advocates for R- 1-6.**

ORDER
(Virtual Mode)

19.03.2021: The Appellant, Party in person is partly heard.

List the Appeal as 'Part Heard' on **22nd April, 2021.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

sa/nn